- III. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
  - (a) Forty-seventh Annual Report and Accounts of the Cochin Shipyard Limited (CSL), Kochi, Kerala, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Reeview by Government on the working of the above Company.

[Placed in Library. See No. L.T. 850/17/19]

## Report and Accounts (2018-19) of the AYCL, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Arjun Ram Meghwal, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Andrew Yule and Company Limited (AYCL), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1013/17/19]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V. K. SINGH): Sir, I lay on the Table, under Section 10 of the National Highways Act, 1956, a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways:—

- (1) S.O. 2224 (E), dated the 28th June, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 0.000 to K.M. 7.950 (Katni Bypass) and from K.M. 4.600 to K.M. 68.400 (Katni Umariya Section) on NH 78 (New NH-43) in the State of Madhya Pradesh.
- (2) S.O. 2225 (E), dated the 28th June, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 89.600 to K.M. 192.400 (Madhla Chilpi Section) on National Highway No. 12A (New NH -30) in the State of Madhya Pradesh.